

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 867
(To be answered on the 3rd December 2015)**

OPERATIONS AT BEGUMPET AIRPORT

867. SHRI A.P. JITHENDER REDDY

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Ministry has received any representation/proposal from the State Government of Telangana for resuming commercial operations at the Begumpet Airport;
- (b) if so, the details thereof and the action taken by the Government thereon;
- (c) whether the Airport Authority of India has incurred any losses for the non-utilization of the airport infrastructure given the restrictions on the use of land for commercial operations; and
- (d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

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- (a) : No Madam.
- (b) : Does not arise.
- (c) : AAI has incurred operational loss of Rs. 27.78 Cr. in 2012-13, Rs. 24.44 Cr. in 2013-14 and Rs. 31.94 in 2014-15 due to closure of commercial operations at Begumpet Airport. The drop in revenue to AAI in 2014-15 amounts to Rs. 186.08 crore compared to 2007-08 when the Airport was closed for commercial operations.
- (d): The details of drop in revenue are as under:
- Reduction in traffic charges : Rs. 174.71 Cr.
 - Reduction in Non-traffic charges : Rs. 11.37 Cr.
